

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH

O.A 350/312/2013

Date of Order: 22.05.2018

Coram: Hon'ble Mr. A.K Patnaik, Judicial Member
Hon'ble Mr. Uday Kumar Varma, Administrative Member

FOR THE APPLICANT(S): Mr. S.K Datta, Counsel

FOR THE RESPONDENT(S): Ms. P. Goswami, Counsel

O R D E R (O R A L)

Mr. A.K Patnaik, Member (J):

Heard Mr. S.K Datta, 1d. counsel for the applicant and Ms. P. Goswami, 1d counsel for the respondents.

2. A memo dated 29.04.2018 has been filed by Mr. S.K Datta, 1d. counsel for the applicant which has been written by the applicant to Mr. Datta. Relevant portion of the said memo dated 29.04.2018 reads as under:

The seal of the Central Administrative Tribunal is circular. It features a blue Ashoka Chakra in the center, surrounded by the text "Central Administrative Tribunal" in English and "संघाधिकार न्यायालय" in Hindi. The seal is partially visible behind the text.
"I am the applicant in the above O.A. which was filed by me against the Postal Department in 2018."

Now, I am no longer interested to proceed with the case, so you are requested to withdraw the case as early as possible."

3. In view of this, the O.A is disposed of as being not pressed.

(Uday Kumar Varma)
Member (A)

(A.K Patnaik)
Member (J)